NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

: CA/46 & 47/CAA/2017

PETITION NUMBER

: CP/223 & 224/CAA/2017

NAME OF THE TRANSFEROR

: APPOLLO ALCHOBEV LTD

NAME OF THE TRANSFERRE

: EMPEE HOTELS LTD

UNDER SECTION

: 230

S.No. Name (in Capital)

Represented by

Signature

K. VINODH PRABIAN

ORDER

Counsel for the applicant present. Representative of the Official Liquidator present and prayed for time to file the report. Time is enlarged at request. Put up on 14.12.2017.

S Vijayaraghavan Member (Technical)

- 501 K Anantha Padmanabha Swamy Member (Judicial)

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